

Sl. No.	Details of Claimant	Government Department	Details of claim received		Details of claim admitted				Amount of challenging claim	Amount of any mutual debt	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Number of claim	Whether related party	% of voting share in CICA					
1	Income Tax Officer Ward-1, Thiruvallur	Income Tax Department	30-01-2025	1288544	1288544	1	Unsecured	NO	0	0	0	0	The claim of Income TTD has been admitted provisionally due to non-submission of the required documents for claim verification. Despite several reminders sent to ITO for submission of the requisite documents, no response has been received till 12th February 2025. Accordingly, the claim has been admitted on a provisional basis, subject to further verification upon receipt of the necessary documentation.
1	Total			1288544	1288544	0			0	0	0	0	



A. Pitchai
 Insolvency Practitioner
 in the matter of Orient Fresh Foods LLP
 IBBI Registration No.: IBBI/PA-001/P-42527/2021-2022/1400
 IBBI Registered Address: Door No.891-F, PLOT No.A2B/1
 15th Street, Ramesh Nagar, Behind Child Jesus Church,
 Trunabek, Tond Noah - 627011.
 IBBI Registered Email ID: pitchai.1394@gmail.com
 Authorization For Assignment valid up to: June 30, 2025
 Process Specific Address: A. Pitchai c/o Anocra
 Residency Private Limited, 1412, 1407 Floor, Real Tech Park,
 Sector 30 A, Vashi, Navi Mumbai - 400 703
 Process Specific Email Id: cifp.a@insolvency.com